

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF NOVEMBER, 2021

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.11.2021

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.11.2021</i>
CIVIL	19286	318	248	19356
CRIMINAL	0	0	0	0
TOTAL	19286	318	248	19356

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.11.2021</i>
CIVIL	176980	3098	1961	178117
CRIMINAL	38608	1086	1517	38177
TOTAL	215588	4184	3478	216294